

NOTICE

It is hereby notified for the information of the Advocates, litigants and parties appearing in person that on **26th November, 2020:**

I

The specially constituted Division Bench comprising of **Hon'ble Shri Justice Dama Seshadri Naidu** and **Hon'ble Smt. Justice M. S. Jawalkar** will take up the matters as per the Cause List notified separately, at **02:30 p.m.**

II

After the Judicial work of the above specially constituted Division Bench is over, the Division Bench comprising of **Hon'ble Shri Justice M. S. Sonak** and **Hon'ble Shri Justice Dama Seshadri Naidu** will take up the matters as per the Cause List notified.

III

After the Judicial work of the above specially constituted Division Bench is over, **The Hon'ble Smt. Justice M. S. Jawalkar** will sit singly and take up the matters as per the Cause List notified.

By Order

**High Court of Bombay at Goa,
Panaji**

(Dinesh R. Shetty)

Date: 25.11.2020

I/c. Registrar (Judicial)